

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.448 of 2020**

**IN THE MATTER OF:**

**S. Uma Devi**

**...Appellant**

**Versus**

**M. Visvesvaraya Co-operative Ltd.**

**...Respondent**

**For Appellant:                    Shri Vipul Kumar, Advocate**

**For Respondent:                Shri Adanki Haresh, (RP)**  
**Shri Amit Pai, Advocate (R-1)**

**ORDER**

**(Virtual Mode)**

**14.09.2020**            Counsel for Appellant wants to file written submissions.  
Counsel for Respondent No.1 also states that he will file written submissions.  
Counsel for both sides may file written submissions within three days.

List the Appeal 'for admission (after Notice)' on 28<sup>th</sup> September, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice Anant Bijay Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*rs/md*